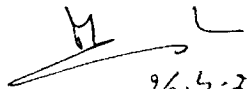


F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 26/04/2021

**Bench wise statement** showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/04/2021 is circulated for information.

  
26.4.21  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of March, 2021				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	6347	180	162	6365
MUMBAI	14283	220	541	13962
KOLKATA	10448	109	120	10437
CHENNAI	9293	106	78	9321
BANGALORE	9048	105	58	9095
AHMEDABAD	11468	76	559	10985
ALLAHABAD	1977	37	173	1841
CHANDIGARH	5357	24	301	5080
HYDERABAD	4231	45	23	4253
TOTAL	72452	902	2015	71339

STATEMENT SHOWING YEARWISE BREAK UP OF  
PENDING APPEALS IN CESTAT, AS ON 01.04.2021.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
2000	0	1	0	0	0	0	0	0	2
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	1
2003	0	0	0	0	2	0	0	0	7
2004	6	0	0	0	0	0	0	0	4
2005	5	3	0	0	0	1	0	0	0
2006	15	6	0	0	1	5	0	0	0
2007	3	2	0	0	2	5	1	4	5
2008	4	5	2	0	18	3	3	7	3
2009	45	69	150	0	121	43	13	14	43
2010	43	19	217	7	497	113	14	70	19
2011	23	67	580	74	530	208	20	212	65
2012	55	534	461	105	719	526	66	297	404
2013	94	758	523	702	765	1048	45	441	324
2014	151	1066	622	1024	1047	1069	75	544	393
2015	191	1040	592	1282	974	1009	116	457	307
2016	342	1775	1016	1288	1198	1136	105	361	512
2017	576	1728	932	1212	1090	1028	125	542	610
2018	1527	2491	2597	1657	1144	1464	244	973	580
2019	1687	2487	1852	1198	453	2261	315	626	380
2020	1029	1396	606	576	299	854	561	400	350
2021	569	515	287	196	234	211	138	132	244
TOTAL	6365	13962	10437	9321	9095	10985	1841	5080	4253

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**

Monthly statement of E-Hearing Matters for the month of March 2021

S. No.	Bench	No. of Applications Received	No. of Appeals Listed	No. of Appeals Disposed	Remarks
1	DELHI	33	626	156 (34 order reserved)	
2	MUMBAI	416	818	665	
3	KOLKATA	26	215	120	Order reserved-13
4	CHENNAI	32	32	Nil	Yet to be posted
5	BANGALORE	Nil	Nil	Nil	Nil
6	AHMEDABAD	17	17	2	
7	ALLAHABAD	4	17	Nil	
8	CHANDIGARH	86	86	89	
9	Hyderabad	5	Nil Only LB matters	23	Disposal received of already heard matters.

**MONTHLY STATEMENT FOR THE MONTH OF March 2021 AS ON 01/04/2021**

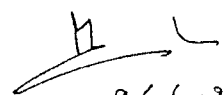
	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
DELHI	1105	1686	3505	51	6347	0	25	101	49	5	180	0	0	0	0	0	0	0	0	0	0	0	0	0
MUMBAI	4223	5009	5051	0	14283	0	61	83	62	0	206	0	10	3	1	0	14	0	0	0	0	0	0	0
KOLKATA	4099	2339	4010	0	10448	397	17	66	26	0	109	2	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	2088	3252	3953	0	9293	15	3	87	16	0	106	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2245	1527	5276	0	9048	7	6	11	88	0	105	2	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5529	2546	3393	0	11468	27	24	15	37	0	76	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	672	461	844	0	1977	49	9	9	18	0	36	3	1	0	0	0	1	0	0	0	0	0	0	0
CHANDIGARH	2266	966	2125	0	5357	0	6	9	9	0	24	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1131	834	2266	0	4231	3	16	17	12	0	45	2	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>	<b>23358</b>	<b>18620</b>	<b>30423</b>	<b>51</b>	<b>72452</b>	<b>498</b>	<b>167</b>	<b>398</b>	<b>317</b>	<b>5</b>	<b>887</b>	<b>9</b>	<b>11</b>	<b>3</b>	<b>1</b>	<b>0</b>	<b>15</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

- 1 Sanctioned strength of the Members is 33 and working strength is 18 as on 01.04.2021
- 2 Figures may be considered as tentative and subject to further verification.
- 3 Members on leave during the month of March , 2021 for 59 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13	Sh. P. Dinesha Member(Judicial)	2
2 Sh. Ashok Jindal, Member(Judicial))	Nil	14	Sh. Ajay Sharma Member(Judicial)	Nil
3 Dr. D. M. Mishra, Member (Judicial)	12	15	Ms. Rachna Gupta Member(Judicial)	Nil
4 Sh. Anil Choudhary, Membe (Judicial)	Nil	16	Mr.Sanjiv Srivastava Member (Technical)	1
5 Sh. S. K. Mohanty, Member (Judicial)	Nil	17	Dr. Suwendu Kumar Pati, Member(Judicial)	10
6 Sh. Ramesh Nair, Member (Judicial)	4	18	Mr. P. Anjani Kumar, Member(Technical)	18
7 Ms. Sulekha Beevi C.S., Member(Judicial)	5	19		
8 Shri S.S. Garg, Member (Judicial)	2	20		
9 Sh. P. K. Choudhary, Member (Judicial)	2			
10 Sh. Raju, Member(Technical)	2			
11 Sh. C.J. Mathews, Member(Technical)	Nil			
12 Sh. P. Venkata Subba Rao Member (Tech)	1			

TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE						
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	
0	0	1	0	1	0	81	9	67	4	161	0	1049	1778	3486	51	6365	0	
0	0	0	0	0	0	212	22	307	0	541	0	4082	5073	4807	0	13962	0	
0	0	0	0	0	0	82	2	36	0	120	0	4034	2403	4000	0	10437	399	
0	0	0	0	0	0	10	30	38	0	78	0	2081	3309	3931	0	9321	15	
0	0	0	0	0	0	23	8	27	0	58	2	2228	1530	5337	0	9095	7	
0	0	0	0	0	0	335	2	222	0	559	0	5218	2559	3208	0	10985	27	
0	0	0	0	0	0	65	0	108	0	173	0	617	470	754	0	1841	52	
0	0	0	0	0	0	105	12	184	0	301	0	2167	963	1950	0	5080	0	
0	0	0	0	0	0	5	0	18	0	23	0	1142	851	2260	0	4253	5	
0	0	0	0	0	0	918	85	1007	4	2014	2	22618	18936	29733	51	71339	505	
0	0	1	0	1	0													

  
 26.5.21  
 (MUKESH GUPTA)  
 Deputy Registrar.